

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
RAJYA SABHA
QUESTION NO 12.11.2010
ANSWERED ON
DERECOGNITION OF DEEMED TO BE UNIVERSITIES .

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Shri Prakash Javadekar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) why Government wanted to derecognize 40-odd deemed- to-be universities;
- (b) the details of some of the main shortcomings in these universities; and
- (c) the action Government proposes to take now with regard to these varsities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SMT. D. PURANDESWARI)

(a) to (c) : In view of the growing public perception regarding dilution in academic standards in certain institutions deemed to be universities, the Government had ordered a review of functioning of such institutions. A Committee comprising eminent academic experts was constituted to review the functioning of such institutions to ascertain whether these institutions were indeed serving the purposes for which they were so declared and whether they complied with the conditions stipulated in the notification declaring them as institutions deemed to be universities.

The Review Committee found 44 institutions unfit to continue as institutions deemed to be universities. The Government has, in principle, accepted the Report of the Review Committee, which has drawn attention to various shortcomings in respect of these institutions. The said Report is available in the public domain, on the website www.education.nic.in.

The issue regarding the aforementioned 44 institutions deemed to be universities has been linked to an ongoing matter [WP (C) 142/2006] before the Hon'ble Supreme Court of India. The Hon'ble Supreme Court has directed the Government to maintain status quo as regards the 44 institutions. The matter is presently sub judice.